

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 05.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER	: IA/946/IB/2020
PETITION NUMBER	: IBA/316/2019
NAME OF THE PETITIONER(S)	: Muthuiah Thevar Rajapandian (RP) Unique Roof Pvt Ltd
NAME OF THE RESPONDENT(S)	: Hindustan Foods Ltd
UNDER SECTION	: Sec 17,18,20,25(2) (B),60(5) of IBC 2016

ORDER

Due to paucity of time, this matter is adjourned to **10.02.2021**.


(K.NATARAJAN)
Deputy Registrar

GHK